

In the National Company Law Tribunal, Jaipur

Item No. 02

CP No. (IB)- 225/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Mr. Rohit Bafna

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

.....Respondent

Order delivered on 03.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER

For Petitioner (s) : Harsh Gattani, Adv.  
Abhishek Kumar, Adv.

For Respondent(s) : None-appeared

ORDER

The learned counsel for the applicant seeks one week time. Post the matter on 18.09.2019.

Sd—

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER